

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 01/03/2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/149/2016
NAME OF THE PETITIONER(S) : MRS. C. PONMALAR
NAME OF THE RESPONDENT(S) : M/S LEATHER EXPORT HOUSE INDIA PRIVATE
LIMITED & 2 OTHERS
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. A SRIVASTAVA
for M.V. B. DHANANJAY
(9524937822)

Counsel for RESPONDENTS



2) for KSR & Co.
M.K. Preetha
(9789175170)

for Petitioners
ORDER



Counsels for both the parties are present, submitted that negotiations are still going on between the parties, and prayed for an adjournment. At request, the matter is adjourned. Put up on **22.04.2019 at 10.30 A.M.**

MS

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)